

COURT NO. 30
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (A P S E B)</u>					
1	WP/29160/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	ENUMULA SUJITH KUMAR Vs THE STATE OF ANDHRA PRADESH	THOKA HARSHA SAI PAVAN YADAV	GP FOR SERVICES II GP FOR SERVICES III	GUNTUR
2	WP/29254/2026 IA 1/2026 Direction Petition	SINGATHALA GURU VISWADHA Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SERVICES II	CHITTOOR
<u>ADMISSION (ENDOWMENTS)</u>					
3	WP/27561/2026 IA 1/2026 Direction Petition	MUTHAKANI SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II	PRAKASAM
4	WP/29273/2026 IA 1/2026 Direction Petition	G.VIJAYA LAXMI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR GP FOR REVENUE	GP FOR SERVICES II	KRISHNA
<u>ADMISSION (HOME)</u>					
5	WP/29190/2026 IA 1/2026 Direction Petition	SHAIK KHAJA MOHIDDIN Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR HOME	GUNTUR
6	WP/29195/2026 IA 1/2026 Direction Petition	B ESWARAIAH Vs THE STATE OF ANDHRA PRADESH	J JAYANAND	GP FOR SERVICES I	CHITTOOR
<u>ADMISSION (IRRIGATION)</u>					
7	WP/28021/2026 IA 1/2026 Direction Petition	M. JOSEPH Vs THE STATE OF ANDHRA PRADESH	VEERAMREDDIGARI PRABHAKAR REDDY	GP FOR IRRIGATION COMM AREA DEV	KURNOOL
8	WP/29060/2026 IA 1/2026 Direction Petition	SANABOINA BHULOKAMMA Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR SERVICES II	ANANTAPUR
9	WP/29084/2026 IA 1/2026 Direction Petition	S. HARITHA Vs THE STATE OF A.P	KASA JAGANMOHAN REDDY	GP FOR SERVICES II GP FOR SERVICES I	YSR KADAPA
10	WP/29085/2026 IA 1/2026 Direction Petition	B PEDDAREDDY DHEERAJ Vs THE STATE OF ANDHRA PRADESH	KASA JAGANMOHAN REDDY	GP FOR SERVICES II	YSR KADAPA
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
11	WP/28932/2026 IA 1/2026 Suspension Petition IA 2/2026 Dispense with Petition	PANDIPATI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	ANUP KOUSHIK KARAVADI	GP FOR SERVICES I	KRISHNA
12	WP/29215/2026 IA 1/2026 Direction Petition	KOTA GOWRI PARVATHI Vs THE STATE OF ANDHRA	SINGURU SAI KRISHNA	GP FOR SERVICES I GP FOR SERVICES I	VIZIANAGARAM

PRADESH

ADMISSION (SOCIAL WELFARE)

13	WP/29229/2026 IA 1/2026 Direction Petition	MARISETTI LAILI Vs THE DIRECTOR OF B.C. WELFARE	POODATTU AMARENDER	GP FOR SERVICES I	VIZIANAGARAM
14	WP/29235/2026 IA 1/2026 Direction Petition	R. YUGANDHAR Vs THE STATE OF A.P.	POODATTU AMARENDER	GP FOR SERVICES I	GUNTUR
15	WP/29292/2026 IA 1/2026 Direction Petition	C. VISHWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	POODATTU AMARENDER	GP FOR SERVICES I	KURNOOL

ADMISSION (REVENUE)

16	WP/27723/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	B. NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	THANDAVA YOGESH	GP FOR SERVICES I	KURNOOL
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ADMISSION (MUNICIPAL ADMN.)

17	WP/29313/2026 IA 1/2026 Direction Petition	K. ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR SERVICES IV	GUNTUR
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ADMISSION (EDUCATION)

18	WP/26150/2026 IA 1/2026 Direction Petition	VARRE JHANSI Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR SERVICES III	WEST GODAVARI
19	WP/28947/2026 IA 1/2026 Direction Petition	P. SUBBARAO Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR SERVICES III	SPS NELLORE
20	WP/28949/2026 IA 1/2026 Direction Petition	P. SUDHAKAR BABU Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR SERVICES III	SPS NELLORE
21	WP/28950/2026 IA 1/2026 Direction Petition	D VIJAYASEKHARA REDDY Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR SERVICES III	SPS NELLORE
22	WP/29063/2026 IA 1/2026 Suspension Petition	G R VANITHASHREE Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES III	ANANTAPUR
23	WP/29151/2026 IA 1/2026 Suspension Petition	N SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	POLISETTY BALA VENKATA KOTESWARA RAO	GP FOR SERVICES II	KURNOOL
24	WP/29294/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SHAIK MD. ZAKIR BASHA @ JAKEER Vs THE STATE OF ANDHRA PRADESH	JITENDRA KANYALUR	GP FOR SERVICES III	CHITTOOR

ADMISSION (UNIVERSITIES)

25	WP/29230/2026 IA 1/2026 Direction Petition	MULLAPUDI KIREETI KUMAR Vs ADIKAVI NANNAYA UNIVERSITY	G RAJA BABU	GP FOR SERVICES III GP FOR SERVICES I	EAST GODAVARI
26	WP/29246/2026 IA 1/2026	B PARIMALA DEVI Vs	K V RAGHU VEER	GP FOR SERVICES III	KURNOOL

Direction Petition THE STATE OF ANDHRA
PRADESH

ADMISSION (AGRICULTURE)

27	WP/29173/2026 IA 1/2026 Direction Petition	S TAVIT NAIDU Vs THE STATE OF A.P.	T S N SUDHAKAR	GP FOR SERVICES II	SRIKAKULAM
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ADMISSION (PANCHAYAT RAJ)

28	WP/29090/2026 IA 1/2026 Direction Petition	HARIJANA ADAIAH Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR SERVICES III	KURNOOL
29	WP/29110/2026 IA 1/2026 Suspension Petition	TIRUMALASETTY SUBBARAO Vs THE STATE OF ANDHRA PRADESH	YERRAMSETTY SATYA SOWMYA	GP FOR SERVICES III GP FOR SERVICES I	GUNTUR
30	WP/29129/2026 IA 1/2026 Stay Petition	DOILA MALLAIAH Vs THE STATE OF ANDHRA PRADESH	MARUPILLI SARADA	GP FOR SERVICES III	KURNOOL
31	WP/29170/2026 IA 1/2026 Suspension Petition	BARNALA RADHA Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES III	VIZIANAGARAM
32	WP/29183/2026 IA 1/2026 Direction Petition	M UDAY KUMAR Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES III	WEST GODAVARI
33	WP/29185/2026 IA 1/2026 Direction Petition	PALNATI CHENNAKESAVULU Vs THE STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES III	GUNTUR
34	WP/29203/2026 IA 1/2026 Suspension Petition	GEDDA RAMALAXMI Vs THE STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES IV	VIZIANAGARAM
35	WP/29285/2026 IA 1/2026 Direction Petition	GOPAIAH PESALA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES III GP FOR SERVICES II	KURNOOL

ADMISSION (CENTRAL GOVT.)

36	WP/29049/2026 IA 1/2026 Direction Petition	GIRISH GANNAVARAPU Vs THE UNION OF INDIA	AJAY KUMAR KANAPARTHI		VISAKHAPATNAM
37	WP/29112/2026 IA 1/2026 Direction Petition	VONTEDDU NAGESWARA RAO Vs THE UNION OF INDIA	P RAJASEKHAR		EAST GODAVARI

ADMISSION (Forest)

38	WP/29030/2026 IA 1/2026 Direction Petition	S. INDIRA DEVI Vs THE PRINCIPAL SECRETARY TO GOVERNMENT	M CHINNAPA REDDY	GP FOR SERVICES IV	KURNOOL
39	WP/29106/2026 IA 1/2026 Direction Petition	A NAVEEN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SERVICES IV GP FOR SERVICES II	CHITTOOR
40	WP/29221/2026 IA 1/2026 Direction Petition	SANIKOMMU VENKATA SRINIVASA REDDY Vs THE STATE OF ANDHRA	NAGESWARA RAO CHAVA	GP FOR SERVICES IV	GUNTUR

PRADESH

ADMISSION (Irrigation and CAD)

41	WP/29116/2026 IA 1/2026 Direction Petition	R.RANA PRATHAP SINGH Vs THE STATE OF AP	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES II	YSR KADAPA
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ADMISSION (APSRTC)

42	WP/29092/2026 IA 1/2026 Suspension Petition	K RAMANUJULA CHARI @ K R CHARI Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR SERVICES II	ANANTAPUR
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ADMISSION (CORPORATION)

43	WP/28610/2026 IA 1/2026 Direction Petition	R.NAGA MALLESWARI Vs STATE OF ANDHRA PRADESH	BALA MURALI KRISHNA P	GP FOR SERVICES IV	KRISHNA
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ADMISSION (WOMEN & CHILD WELFARE)

44	WP/28468/2026 IA 1/2026 Direction Petition	A SATHYAVATHI Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR SERVICES I	PRAKASAM
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COURT NO. 30**THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST-PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR BEING MENTIONED</u>					
45.1,45.2 along with 45					
45	WP/24116/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KURAPATI VIJAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	G SEENA KUMAR	GP FOR SERVICES I	EAST GODAVARI
45.1	WP/24253/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	DR. VALLURU RANI Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR SERVICES I	-
45.2	WP/24390/2025 IA 1/2025 Direction Petition	DR. S. SULAIMAN Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR SERVICES I	-
46	WP/5907/2026 IA 1/2026 Direction Petition	A SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES II KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA
47	IA/2/2026 For Being Mentioned WP/17016/2026	S. NARAYANA NAIDU Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES I GP FOR SERVICES I	WEST GODAVARI
48	IA/2/2026 For Being Mentioned WP/24878/2026	M UDAYAPRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	J UGRANARASIMHA	GP FOR HIGHER EDUCATION GP FOR SERVICES III GP FOR SERVICES I GP FOR HIGHER EDUCATION	YSR KADAPA
<u>FOR APPEARANCE</u>					
49	CC/2076/2025 (WP/3595/2025)	SINGASANI VEERA REDDY Vs SURESH KUMAR IAS	ANNAMNEEDI BALAKRISHNA	SREEKANTH REDDY AMBATI P VENGALA REDDY RAMA RAO KOCHIRI	EAST GODAVARI
50	CC/1188/2026 (WP/27108/2025) IA 1/2026 Direction Petition	DR AV PURUSHOTHAM Vs SRI K SASIDHAR IAS	dr av purushotham(PARTY IN PERSON)	RAMA CHANDRA RAO GURRAM KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI
51	CC/1977/2026 (WP/33130/2016)	KOSURI VEERA PRAJANAIAK Vs N V V SATYANARAYANA	T V SRI DEVI	KRISHNA RAO M	EAST GODAVARI
52	CC/2629/2026 (WP/32816/2025)	K.SURESH BABU Vs C.SANKARA BABU	L V S NAGARAJU	ORDER DT.01.09.2026 RR 1 AND 2 SERVED.	CHITTOOR
<u>FOR ORDERS</u>					
53	WP/17144/2025 IA 1/2025 Direction Petition IA 2/2025 Amendment Petition IA 3/2025 Leave Petition	K CHALAPATHY Vs THE STATE OF ANDHRA PRADESH	M VIDYAVATHI	GP FOR SERVICES II GP FOR SERVICES III PAMARTHY RATHNAKAR	ANANTAPUR

54	WP/29563/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Modification	P. CH. BAPANNA DORA Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR SERVICES II D V SASIDHAR GP FOR ENDOWMENTS	VISAKHAPATNAM
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55.1 along with 55

55	WP/33148/2025 IA 1/2025 Direction Petition	BANOTHU DANJU Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SCHOOL EDUCATION ADDL ADVOCATE GENERAL	WEST GODAVARI
55.1	WP/24389/2025 IA 1/2025 Direction Petition	DESAVATHU TULASI VARALAKSHMI Vs THE STATE OF AP	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II ADDL ADVOCATE GENERAL	WEST GODAVARI

56.1 along with 56

56	CC/420/2026 (WP/36302/2025)	G. SATHEES KUMAR Vs K. VIJAYANADH	VEERAMANI KUKKALA	VENKATA RAMA RAO KOTA SC FOR APSPDCL T	SPS NELLORE
56.1	WP/36302/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Implead Petition	G SATHEES KUMAR Vs THE STATE OF AP	M SRIKANTH	GP FOR SERVICES I B.ABHAY SIDDHANTH MOOTHA VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE

57.1 along with 57

57	WP/20357/2026 IA 1/2026 Direction Petition	KOVURU VENKATA NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES II	GUNTUR
57.1	WP/20373/2026 IA 1/2026 Direction Petition	BEERAM TRINATH Vs THE STATE OF A.P	DEVI PRASAD MANGALAPURI	GP FOR SERVICES I	KRISHNA
58	WP/28043/2026 IA 1/2026 Stay Petition	E. MANOHAR GOUD Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR COOPERATION	CHITTOOR

PART-HEARD CASES

59.1,59.2,59.3 along with 59

59	WP/21176/2025 IA 1/2025 Direction Petition	ANNAVARAPU (THATINENI) ARUNA KUMARI Vs THE STATE OF AP	KIRAN KUMAR MADIRA	GP FOR SERVICES I CS C	KRISHNA
59.1	WP/21183/2025 IA 1/2025 Direction Petition	VINUKONDA PRUDHVIRAJ Vs THE STATE OF A.P.	KOTI REDDY IDAMAKANTI	GP FOR SERVICES I	KRISHNA
59.2	WP/23812/2025 IA 1/2025 Direction Petition	PENUMALA VARA LAKSHMI Vs THE STATE OF AP	KOTI REDDY IDAMAKANTI	GP FOR SERVICES I	EAST GODAVARI
59.3	WP/23857/2025 IA 1/2025 Direction Petition	GUNJA MOHAN Vs THE STATE OF AP	KOTI REDDY IDAMAKANTI	GP FOR SERVICES I	SPS NELLORE

60.1,60.2 along with 60

60	WP/32676/2025 IA 1/2025 Direction Petition	P CHANDRA SEKCHAR RAJU Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
60.1	WP/32861/2025 IA 1/2025 Direction Petition	MADAPURI BHASKAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
60.2	WP/33941/2025 IA 1/2025 Direction Petition	Y CHANDRAMOULI REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA

FOR COMPLIANCE

61.1 along with 61

61	CC/3470/2025 (WP/25434/2025) IA 1/2026 Dispense with Petition IA 2/2026 Dispense with Petition	BANGARU DURGA PRASAD Vs SRI KONA SASIDHAR	G V SHIVAJI	RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
61.1	CC/3475/2025 (WP/25442/2025) IA 1/2026 Dispense with Petition IA 2/2026 Dispense with Petition	POTNURI TIRUPATHI RAO Vs SRI KONA SASIDHAR	G V SHIVAJI	RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
62	CC/1197/2026 (WP/20178/2025)	G. ANNAPURNA Vs DR.P.SAMPATH KUMAR IAS	M SRIKANTH	G RAJU	CHITTOOR
63	CC/1470/2026 (WP/34504/2022)	SK. KUTHIZUN Vs SRI. G.SAI PRASAD	P N MURTHY	S PRANATHI SREEKANTH REDDY AMBATI	GUNTUR
64	CC/2290/2026 (WP/26347/2025)	NADIMPALLI VENKATARAJU Vs R SATHISH KUMAR	MSVS SUDHA RANI	T S RAYALU	WEST GODAVARI
65	CC/2662/2026 (WP/34218/2025)	D. CHALLANI DORA Vs KUMAR VISHWAJEET IAS	NAVULURU KRISHNA SAI	G RAJU	YSR KADAPA
66	CC/2696/2026 (WP/36826/2025)	K NAVEEN BABU Vs SRI KANTILAL DANDE IAS	GANTA PARAMESHWARA NAIDU	G V L MURTHY	KRISHNA
67	CC/2857/2026 (WP/23261/2025)	SEVA NIKHIL Vs SRI. KONA SASIDHAR	VENKATA DURGA RAO ANANTHA	G V L MURTHY	EAST GODAVARI

FOR ADMISSION

68	CC/3281/2025 (WP/15207/2024)	DR HANUMANTHU UDAYABHASKAR Vs SRI V V NAGESWARA RAO	ADAPA RAMYA SAHITHI NAIDU	SRI VIJAY MATHUKUMILLI	SRIKAKULAM
69	CC/3588/2025 (WP/9757/2025) IA 1/2026 Recall Petition	NEERAJ SUKHAVAS Vs SRI S SURESH KUMAR I.A.S.	K SATYANARAYANA MURTHY	A V S LAXMI SOMISETTY GANESH BABU SC For VUDA and MUDA	VISAKHAPATNAM
70	CC/4152/2025 (WP/17608/2025)	KOTLA RAMADEVI Vs SRI. K. RAMA CHANDRA RAO	TADDI SOWMYA NAIDU	SPL C FOR NREGS(M S R CHANDRA MURTHY)	VIZIANAGARAM

71	CC/131/2026 (WP/32974/2025)	CHELLUBOINA NARASIMHULU Vs SRI. V.R.KRISBNATEJA MYLAVARAPU I.A.S	TADDI SOWMYA NAIDU	SPL C FOR NREGS(M S R CHANDRA MURTHY) R 4 NOTICE SERVED	VIZIANAGARAM
72	CC/431/2026 (WP/25986/2025)	DHEERAVATH LAKSHMI DEVI Vs SRI. KONA SASIDHAR IAS	KRISHNA MURTHY SUNKARA	RAMA CHANDRA RAO GURRAM	GUNTUR
73	CC/465/2026 (WP/14593/2023)	S. SAJID BASHA Vs MR. KONA SASIDHAR IAS	SESHADRI GOALLA	G V L MURTHY NAGARAJU PULLAGURA R 5 NOTICE SERVED	ANANTAPUR
74.1 along with 74					
74	CC/594/2026 (WP/35721/2025) IA 1/2026 Miscellaneous Petition	SAVARA PRIYANKA Vs SHRI. M.M. NAIK (IAS)	JADA SRAVAN KUMAR	RAMA CHANDRA RAO GURRAM R 4 NOTICE SERVED	SRIKAKULAM
74.1	WP/35721/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SAVARA PRIYANKA Vs THE STATE OF AP	JADA SRAVAN KUMAR	GP FOR SERVICES II GP FOR SERVICES III	SRIKAKULAM
75.1,75.2,75.3,75.4,75.5 along with 75					
75	CC/1347/2026 (WP/27843/2025)	M MOHAN Vs SRI KONA SASIDHAR IAS	G V S KISHORE KUMAR	RAMA CHANDRA RAO GURRAM	CHITTOOR
75.1	CC/1348/2026 (WP/26323/2025)	KURUVA VEERESH Vs SRI KONA SASIDHAR IAS	G V S KISHORE KUMAR	RAMA CHANDRA RAO GURRAM	KURNOOL
75.2	CC/1349/2026 (WP/26312/2025)	VARRI SAI SRAVANTHI. Vs SRI KONA SASIDHAR IAS	G V S KISHORE KUMAR	RAMA CHANDRA RAO GURRAM	EAST GODAVARI
75.3	CC/1350/2026 (WP/25744/2025)	K B RAVEENDRA KUMAR Vs SRI KONA SASIDHAR IAS	G V S KISHORE KUMAR	RAMA CHANDRA RAO GURRAM	ANANTAPUR
75.4	CC/1352/2026 (WP/24771/2025)	PAPPALA BHAVANI Vs SRI KONA SASIDHAR IAS	G V S KISHORE KUMAR	RAMA CHANDRA RAO GURRAM	VIZIANAGARAM
75.5	CC/1377/2026 (WP/28655/2025)	VENKATA SIVA REDDY Y Vs SRI KONA SASIDHAR IAS	G V S KISHORE KUMAR	RAMA CHANDRA RAO GURRAM	KURNOOL
76	CC/1395/2026	G FOUZIA BANU Vs SRI KONA SASIDHAR IAS	G V S KISHORE KUMAR	RAMA CHANDRA RAO GURRAM	KURNOOL
77	CC/1480/2026 (WP/31009/2024)	T.B.R. METALS AND CONSTRUCTIONS Vs L. RAMA LAKSHMI	K SRINIVASA RAO	SIREESHA RANI VALLABHANENI	VISAKHAPATNAM
78	CC/1578/2026 (WP/32783/2025) IA 1/2026 Direction Petition	AMUDHALA DEVAIAH Vs SRI SHAHSI BHUSHAN KUMAR IAS	JANARDHANA REDDY PONAKA	RAMA RAO KOCHIRI BAGGI VENKATA PAVAN KUMAR RR 4 TO 7 NOTICE SERVED. R 6 NOTICE SENT RETURNED UNSERVED (RETIRED).	KURNOOL
79	CC/1590/2026 (WP/33284/2024)	DEVIREDDY GURU BHASKAR REDDY Vs SHRI S SURESH KUMAR IAS	G V SHIVAJI	G RAJU K BHEEMA RAO B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	YSR KADAPA

80	CC/1834/2026 (WP/32294/2025)	P. GANGADHARA Vs G.SAI PRASAD	PRAKASH BUDDARAPU	RAMALINGESWARA RAO KOCHARLA KOTA R 3 NOTICE SERVED	CHITTOOR
81.1,81.2,81.3,81.4 along with 81					
81	CC/1933/2026 (WP/36489/2025)	KOTA VENKATESH REDDY Vs MR BUDITHI RAJASEKHAR	PEETA RAMAN	RAMALINGESWARA RAO KOCHARLA KOTA NAGARAJU PULLAGURA G V L MURTHY S PRANATHI	GUNTUR
81.1	CC/1942/2026 (WP/36496/2025)	SHAIK INAYATHULLA Vs MR BUDITHI RAJASEKHAR	PEETA RAMAN	RAMALINGESWARA RAO KOCHARLA KOTA NAGARAJU PULLAGURA G V L MURTHY S PRANATHI	GUNTUR
81.2	CC/1943/2026 (WP/25894/2025)	JERRIPOTHU PRAKASH Vs MR. BUDITHI RAJASEKHAR	PEETA RAMAN	RAMALINGESWARA RAO KOCHARLA KOTA NAGARAJU PULLAGURA G V L MURTHY S PRANATHI	GUNTUR
81.3	CC/1944/2026 (WP/25904/2025)	K. VENKATESWARA RAO Vs MR. BUDITHI RAJASEKHAR	PEETA RAMAN	RAMALINGESWARA RAO KOCHARLA KOTA NAGARAJU PULLAGURA G V L MURTHY S PRANATHI	GUNTUR
81.4	CC/1945/2026 (WP/25879/2025)	VIJAYARAO ANJANEYULU Vs MR BUDITHI RAJASEKHAR	PEETA RAMAN	RAMALINGESWARA RAO KOCHARLA KOTA NAGARAJU PULLAGURA G V L MURTHY S PRANATHI	GUNTUR
82	CC/1990/2026 (WP/28682/2025)	M.V.V.S NANDA KUMAR Vs DR. M.HARI JAWAHAR LAL	D V SASIDHAR	NAGARAJU NAGURU	WEST GODAVARI
83	CC/1991/2026 (WP/39023/2025) IA 1/2026 Implead Petition	ARLA RAMESH BABU Vs SRI P RAJA BABU IAS	BATTULA SANJIAH GANDHI	SREEKANTH REDDY AMBATI R 2 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON)	PRAKASAM
84	CC/1995/2026 (WP/30023/2025) IA 1/2026 Dispense with Petition	PONAKALA SADASIWA RAO Vs K SUNITHA GARU IAS	SRIDHAR TUMMALAPUDI	U KANAKA RAJU SOMA RAJU YELISETTI	GUNTUR
85	CC/2215/2026 (WP/2541/2026)	JEERU MOHANARAO Vs PEEYUSH KUMAR	M. SAPTHAGIRI	SOMA RAJU YELISETTI V CH NAIDU	SRIKAKULAM
86	CC/2217/2026 (WP/2463/2026)	JEERU MOHANARAO Vs PEEYUSH KUMAR	M. SAPTHAGIRI	SOMA RAJU YELISETTI V CH NAIDU	SRIKAKULAM
87	CC/2224/2026 (WP/34052/2025)	D.VARA PRASADA RAO Vs SRI KONA SASIDHAR	AKULA SRI KRISHNA SAI BHARGAV	RAMA CHANDRA RAO GURRAM	GUNTUR
88	CC/2430/2026 (WP/4210/2026)	GIDDI RAMBABU Vs SRI. RAVIRALA MAHESH KUMAR I.A.S.	PENUMAKA VENKATA RAO	BH RAMA KRISHNA NAIK SRINIVAS BASAVA R 2 NOTICE SERVED.	EAST GODAVARI
89	CC/2523/2026 (WP/20640/2025)	GULYAPALEM RESHMA Vs KUMAR VISHWAJEET IPS	KAVITHA GOTTIPATI	G RAJU	GUNTUR
90	CC/2594/2026 (WP/10564/2026) IA 1/2026 Dispense with Petition	MR NALANDA VIDYANIKETHAN EM SCHOOL Vs SRI KONA SASIDHAR IAS	SRI VIJAY MATHUKUMILLI	RAMA CHANDRA RAO GURRAM	KURNOOL

91	CC/2612/2026 (WP/19590/2025)	A. UMA MAHESWARI Vs SRI KETAN GARG I.A.S.	K R SRINIVAS	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SR NOTICE SERVED.	VISAKHAPATNAM
92	CC/2623/2026 (WP/1164/2026)	SRI PADMA COMMITTEE AIDED PRIMARY SCHOOL Vs MR. KONA SESHIDAR I.A.S	C SUNIL KUMAR REDDY	RAMA CHANDRA RAO GURRAM RR 4 AND 5 NOTICE SERVED.	PRAKASAM
93	CC/2675/2026 (WP/22656/2025)	TOTAPUDI SWARNA LATHA Vs SRI VEERAPANDIAN IAS	M R TAGORE	G RAJU SOMA RAJU YELISETTI R 5 NOTICE SERVED	SPS NELLORE
94	CC/2685/2026 (WP/29109/2025)	Y SIVA RANGA RAO Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	SOMA RAJU YELISETTI V CH NAIDU	GUNTUR
95	CC/2703/2026 (WP/9387/2026) IA 1/2026 Leave Petition	SADA VENKATESWARA RAO Vs K HEMALATHA	YASWANTH GADE	T S RAYALU A JAYANTHI VARREY VENKATA NAGA VISHNU TEJA Y KOTESWARA RAO RR 2,5 AND 6 NOTICE SERVED	EAST GODAVARI
96	CC/2725/2026 (WP/34328/2025)	SMT. G.INDIRA Vs SRI. KONA SASIDHAR IAS	S M SUBHAN	RAMA CHANDRA RAO GURRAM NARISINGA RAO AMPOLU R 1 NOTICE SERVED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND SPEED POST ARE NOT YET RETURNED.	EAST GODAVARI
97	CC/2727/2026 (WP/31611/2025)	SHAIK BIBI Vs S. SATYANARAYANA IAS	CHALLA SIVASANKAR	VINOD KUMAR TARLADA R 1 NOTICE SERVED R 2 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED	CHITTOOR
98	CC/2729/2026 (WP/34327/2025)	SRI. E.SIRISHA Vs SRI. KONA SASIDHAR IAS	S M SUBHAN	RAMA CHANDRA RAO GURRAM NARISINGA RAO AMPOLU R 1 NOTICE SERVED R 3 NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND SPEED POST ARE NOT YET RETURNED	EAST GODAVARI

99	CC/2730/2026 (WP/35465/2025)	SMT. N.U. SUBRAHMANYESWARI Vs SRI. KONA SASIDHAR IAS	S M SUBHAN	RAMA CHANDRA RAO GURRAM NARISINGA RAO AMPOLU R 1 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND SPEED POST ARE NOT YET RETURNED.	EAST GODAVARI
100	CC/2731/2026 (WP/16801/2026)	DR K LAKSHMI NARAYANA Vs DR. K. PENCHALAI AH	C SRINIVASA BABA	G RAJU	YSR KADAPA
101	CC/2735/2026 (WP/33443/2026)	SHAIK SAIBABA Vs SRIDHAR CHAMAKURI (IAS)	SASANKA BHUVANAGIRI	V SRINIVASULA REDDY RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT RETURNED UNSERVED (RETIRED)	GUNTUR
102	CC/2739/2026 (WP/33837/2025) IA 1/2026 Condone Delay in Rep	ERIPALLI GOPIKA Vs R.POORNIMA DEVI(PREVIOUS OFFICE BEARER)	B.ABHAY SIDDHANTH MOOTHA	RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE VISAKHAPATNAM AND SPEED POST ARE NOT YET RETURNED.	VISAKHAPATNAM
103	CC/2753/2026 (WP/10130/2026) IA 1/2026 Dispense with Petition	TIRUMALASETTY BHARGAVI (STUDENT) Vs K. SUNITHA I.A.S	K KOUTILYA	SOMA RAJU YELISETTI Chejarla Venkateswara rao SC For A.P.Kapu welfare and developement Corp.LTD R 1 NOTICE SERVED.	GUNTUR
104	CC/2755/2026 (WP/613/2026)	EDALA SAROJA Vs K KANNA BABU IAS	D V SASIDHAR	RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
105	CC/2768/2026 (WP/9214/2026) IA 1/2026 Dispense with Petition	AMBATI SAI (STUDENT) Vs K. SUNITHA I.A.S.	DEVALARAJU ANIL KUMAR	SOMA RAJU YELISETTI Chejarla Venkateswara rao SC For A.P.Kapu welfare and developement Corp.LTD R 1 NOTICE SERVED.	GUNTUR
106	CC/2769/2026 (WP/10222/2026) IA 1/2026 Dispense with Petition	GUNDABOLU LAKSHMI PRASANNA (STUDENT) Vs K. SUNITHA I.A.S.	SRIDHAR TUMMALAPUDI	SOMA RAJU YELISETTI Chejarla Venkateswara rao SC For A.P.Kapu welfare and developement Corp.LTD R 1 NOTICE SERVED	GUNTUR
107	CC/2772/2026 (WP/10569/2026) IA 1/2026 Dispense with Petition	MADIVADA SAI TEJA AKHIL(STUDENT) Vs K. SUNITHA I.A.S.	SRIDHAR TUMMALAPUDI	SOMA RAJU YELISETTI Chejarla Venkateswara rao SC For A.P.Kapu welfare and developement Corp.LTD R 1 NOTICE SERVED.	KRISHNA
108	CC/2801/2026 (WP/10775/2025)	M/S FERTILE GREEN INDUSTRIES PVT. LTD. Vs SRI B. RAJASEKHAR IAS.	M/S INDUS LAW FIRM	BH RAMA KRISHNA NAIK SOMA RAJU YELISETTI RR 1 TO 3 NOTICE SERVED.	KRISHNA

109	CC/2817/2026 (WP/33997/2025)	RAPARTHI RAMA RAO Vs SRI KONA SRIDHAR I.A.S	HARSHITHA G. S.	RAMA CHANDRA RAO GURRAM M L NEELIMA SOMA RAJU YELISETTI RR 1, 2 AND 4 NOTICE SERVED. R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	VISAKHAPATNAM
110	CC/2818/2026 (WP/33675/2025)	MEDUKURTHI SRINIVASA RAO Vs SRI KONA SRIDHAR IAS	HARSHITHA G. S.	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SERVED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE VIZINAGARAM AND SPEED POST ARE NOT YET RETURNED.	VIZIANAGARAM
111	CC/2819/2026 (WP/33768/2025)	GUNTREDDI NARAYANA SWAMY Vs SRI KONA SRIDHAR I.A.S	HARSHITHA G. S.	M L NEELIMA SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE VIZINAGARAM AND SPEED POST ARE NOT YET RETURNED.	VIZIANAGARAM
112	CC/2821/2026 (WP/33650/2025)	KINTALI KRISHNA Vs SRI KONA SRIDHAR I.A.S	HARSHITHA G. S.	M L NEELIMA SOMA RAJU YELISETTI R 1 NOTICE SERVED RR 2 ADN 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE SRIKAKULAM AND SPEED POST ARE NOT YET RETURNED	SRIKAKULAM
113	CC/2822/2026 (WP/33643/2025)	CHILAKALAPUDI MRUTHYUNJAYA RAO Vs SRI KONA SRIDHAR I.A.S	HARSHITHA G. S.	RAMA CHANDRA RAO GURRAM M L NEELIMA SOMA RAJU YELISETTI RR 1,2 AND 4 NOTICE SERVED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED	VISAKHAPATNAM
114	CC/2823/2026 (WP/33765/2025)	YERRAMSETTI PRAKASH BABU Vs SRI KONA SRIDHAR I.A.S	HARSHITHA G. S.	RAMA CHANDRA RAO GURRAM M L NEELIMA SOMA RAJU YELISETTI RR 1,2 AND 4 NOTICE SERVED R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED	VIZIANAGARAM

115	CC/2830/2026 (WP/546/2026)	D MESAI RAJU Vs M T KRISHNA BABU IAS	NAGARAJU N	NARISINGA RAO AMPOLU ARAVALA RAMA RAO(SC FOR APSRTC KKAC) RR 1 AND 4 NOTICE SERVED R 3 NOTICE SENT RETURNED UNSERVED(RETIRED) RR 5 AND 6 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED	KURNOOL
116	CC/2866/2026 (WP/11439/2026)	CLEAN TECH CORROSION CHEMICALS Vs M M NAIK	V V N NARAYANA RAO	U KANAKA RAJU RR 1,2,5 TO 7 AND 9 NOTICE SERVED	GUNTUR
117	CC/2874/2026 (WP/23110/2025)	KILAPARTHI KUSUMA KUMARI Vs M MALIKARJUNA NAYAK	MANUPATI UDAY KUMAR	RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE VIZINAGARAM AND SPEED POST ARE NOT YET RETURNED.	VIZIANAGARAM
118	CC/2875/2026 (WP/13509/2025)	SRI BHRAMARA TOWNSHIPS PVT. LTD. Vs SRI S. SURESH KUMAR I.A.S.	SRINIVASA RAO NARRA	SUSHMA YAGANTI RR 1 TO 5 NOTICE SERVED	GUNTUR
119	CC/2901/2026 (WP/18028/2026)	SHAIK NASEERUDDIN Vs SRI G VEERAPANDIAN IAS	MEDIKONDA PRANAY VENKAT CHOWDARY	RR 1,2 AND 4 NOTICE SERVED	GUNTUR
120	CC/2937/2026 (WP/16833/2026)	MRS N INDIRA JYOTHI Vs SRI KONA SASIDHAR IAS	ANIL KUMAR DEVALARAJU	RAMA CHANDRA RAO GURRAM SIVA KUMAR M (SC FOR RGUKT) NARISINGA RAO AMPOLU R 1 NOTICE SERVED.	KRISHNA
121	CC/2940/2026 (WP/26655/2025)	D S PRABHAKAR RAO Vs SRI KONA SASIDHAR	V MAHESWAR REDDY	G V L MURTHY RR 1 AND 2 NOTICE SERVED.	ANANTAPUR
122	CC/2941/2026 (WP/21351/2026) IA 1/2026 Dispense with Petition	ADIGARLA SATYA MURTHY Vs K VIJAYANAND	C SUBODH	NARISINGA RAO AMPOLU V V SATISH RR 1, 3 TO 5 NOTICE SERVED. R 6 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND SPEED POST ARE NOT YET RETURNED.	VISAKHAPATNAM
123	CC/2951/2026 (WP/10503/2026)	KALAVA LOKESH KUMAR Vs M M NAYAK IAS	SUNKARA CHARAN KUMAR	U KANAKA RAJU SOMA RAJU YELISETTI Chejarla Venkateswara rao SC For A.P.Kapu welfare and developement Corp.LTD RR 1 AND 2 NOTICE SERVED.	KRISHNA
124	CC/2956/2026 (WP/15519/2026)	SMT A DEVASENA Vs SRI LOTHETI SIVA SANKAR IAS	NAIDU SIVA RAMA KRISHNA	RR 1 TO 3 NOTICE SERVED.	CHITTOOR

125	CC/2967/2026 (WP/29926/2024) IA 1/2026 Dispense with Petition	RAMINENI TRINADH Vs S SATYANARAYANA IAS	SIVA RAMA KRISHNA KOLLURU	U KANAKA RAJU SOMA RAJU YELISETTI RR 1, 2, 4 AND 5 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
126	CC/2980/2026 (WP/2347/2026)	SURA RADHA Vs MUDAVATU M NAYAK	VIVEKANANDA VIRUPAKSHA	U KANAKA RAJU RAMA CHANDRA RAO GURRAM R 2 NOTICE SERVED	PRAKASAM
127	CC/2982/2026 (WP/10832/2026) IA 1/2026 Dispense with Petition	SAYIMPU VIJAY CHOWDARY Vs K SUNITHA IAS	MUDE SAI KUMAR NAIK	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED.	KRISHNA
128	CC/2983/2026 (WP/11444/2026) IA 1/2026 Dispense with Petition	BHAVANAM JAYANTH REDDY REP BY HIS FATHER BHAVANAM SIVA REDDY Vs K SUNITHA I.A.S.	MUDE SAI KUMAR NAIK	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
129	CC/3127/2026 (WP/16191/2026)	DR GURRAM RAJU Vs KONA SASIDHAR IAS	DEVALARAJU ANIL KUMAR	RAMA CHANDRA RAO GURRAM NAGARAJU PULLAGURA SIVA KUMAR M (SC FOR RGUKT) RR 1 AND 2 NOTICE SERVED	KRISHNA
130	CC/3159/2026 (WP/20082/2025)	NIRMALA SOCIETY Vs G SAI PRASAD I.A.S	T V JAGGI REDDY	(HCJ NOTE)	GUNTUR
131	CC/3169/2026 (WP/12188/2020)	CHITEM SANKAR REDDY Vs SREEDHAR CHERUKURI	CHAKRADHARA RAJA Y	R 1 NOTICE SERVED RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE KADAPA AND SPEED POST ARE NOT YET RETURNED	YSR KADAPA
132	CC/3637/2026 (WP/13393/2026)	C HAZARATHAIAH Vs R BALAJI RAO	G SEENA KUMAR		SPS NELLORE
133	CC/3672/2026 (WP/21373/2026)	AKURATHI RAVI TEJA Vs PS PRADYUMNA	AKULA SRI KRISHNA SAI BHARGAV		GUNTUR
134	CC/3782/2026 (WP/32042/2025)	K VEERA RAGHAVAIAH Vs PEEYUSH KUMAR IAS	KAVITHA GOTTIPATI		GUNTUR

INTERLOCUTORY

135	CC/28880/2026/ (Filing No.) IA 1/2026 Leave Petition	POTHINA SURYANARAYANA Vs SRI S SURESH KUMAR IAS	G RAMA GOPAL	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 3 NOTICE SERVED	VISAKHAPATNAM
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ADMISSION (A P S E B)

136.1,136.2 along with 136

136	WP/36857/2025 IA 1/2025 Direction Petition	DARELLI KANTHARAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
136.1	WP/3564/2026 IA 1/2026 Direction Petition	RAKKISU SRINIVASA RAO Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
136.2	WP/11671/2026 IA 1/2026 Direction Petition	C SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA

ADMISSION (ENDOWMENTS)

137	WP/21795/2025 IA 1/2025 Direction Petition	KURUBA BALAJI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II	WEST GODAVARI
138	WP/25955/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	Z SURESH Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	KURNOOL
139	WP/26588/2026	TALARI SIREESHA Vs THE STATE OF ANDHRA PRADESH	KARTHIK SHAH	GP FOR SERVICES II C SRINIVASA BABA	CHITTOOR

ADMISSION (HOME)

140	WP/21888/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	SHAIK IMROSE BEGUM Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES I Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats G SAI NARAYANA RAO SC For SAAP GP FOR SERVICES II	ANANTAPUR
141	WP/19576/2026 IA 1/2026 Stay Petition	G BRAHMANANDAM Vs THE STATE OF ANDHRA PRADESH	G SIMHADRI	GP FOR SERVICES I	EAST GODAVARI
142	WP/25964/2026 IA 1/2026 Direction Petition	B V V S N MURTHY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	KRISHNA

143.1 along with 143

143	WP/26775/2026 IA 1/2026 Direction Petition	C NARENDRANATH REDDY Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	GP FOR SERVICES I	GUNTUR
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143.1	WP/13980/2026 IA 1/2026 Direction Petition	C.NARENDRANATH REDDY Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	GP FOR SERVICES I	GUNTUR
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ADMISSION (OTHER SUBJECTS)

144	WP/30429/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Implead Petition IA 4/2025 Vacate Stay Petition	P. MAHESHWAR REDDY Vs ANDHRA PRADESH STATE PUBLIC SERVICES COMMISSION	V R REDDY KOVVURI	G.SEENA KUMAR SC For APPSC G SEENA KUMAR	YSR KADAPA
145	WP/13185/2026 IA 1/2026 Suspension Petition	DEVARAKONDA BALAIAH Vs THE STATE OF ANDHRA PRADESH	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I	SPS NELLORE

ADMISSION (CO-OP SOCIETIES)

146	WP/25556/2026 IA 1/2026 Direction Petition	DR.S. SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	VAMSI KRISHNA VARANASI	GP FOR SERVICES IV GP FOR SERVICES II	KRISHNA
147	WP/28844/2026 IA 1/2026 Suspension Petition	S.DUSHYANTH KUMAR Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR

ADMISSION (MEDICAL AND HEALTH)

148	WP/33779/2025 IA 1/2025 Suspension Petition IA 2/2025 Amendment Petition IA 1/2026 Leave Petition	V BALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I GP FOR SERVICES I	KRISHNA
149	WP/9829/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	V RAMACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	VADAPALLI RAMESH	GP FOR SERVICES I GP FOR SERVICES I	KURNOOL
150	WP/27074/2026 IA 1/2026 Direction Petition	GANCHEERI VADDI KASULU Vs THE STATE OF ANDHRA PRADESH	CH NAGA MEHAR BABA	GP FOR SERVICES I	WEST GODAVARI

ADMISSION (REVENUE)

151	WP/19032/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	M. SRINU Vs THE STATE OF ANDHRA PRADESH	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I	VIZIANAGARAM
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ADMISSION (MUNICIPAL ADMN.)

152	WP/5704/2026 IA 1/2026 Direction Petition	G. KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES I SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	SRIKAKULAM
153	WP/11307/2026 IA 1/2026 Direction Petition	SMT.APPIBHAI GARI BEEJAN BEE Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	GP FOR SERVICES I B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	KURNOOL

ADMISSION (EDUCATION)

154.1,154.2,154.3,154.4 along with 154

154	WP/6298/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition IA 3/2024 Vacate Stay Petition	GOVERNMENT JUNIOR LECTURERS IN LIBRARY SCIENCE ASSOCIATION- ANDHRAPRADESH-REGD. NO. 180/2014. Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR SERVICES III GP FOR SERVICES I GP FOR SERVICES III	GUNTUR
154.1	WP/4886/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	S RAMESH BABU Vs THE STATE OF AP	TAGORE YADAV YARAGORLA	GP FOR SERVICES III (AP)	GUNTUR
154.2	WP/6988/2024 IA 1/2024 Direction Petition IA 3/2024 Vacate Stay Petition	GOVERNMENT JUNIOR LECTURERS IN LIBRARY SCIENCE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR SERVICES III GP FOR SERVICES I JAVVAJI SARATH CHANDRA K V RAGHU VEER	GUNTUR
154.3	WP/27044/2024 IA 1/2024 Direction Petition IA 1/2025 Stay Petition	Y. CH. PANDU RANGA RAO Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES III	KRISHNA
154.4	WP/12452/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 1/2026 Leave Petition	M RAMA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	GP FOR SERVICES II GP FOR SERVICES III GP FOR SERVICES I	YSR KADAPA
155	WP/12288/2025 IA 1/2026 Leave Petition	T.V.V.SUBBA RAO Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR SERVICES II GP FOR SERVICES III	EAST GODAVARI
156	WP/25794/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	YANDRAPU RAMESH KUMAR Vs THE STATE OF AP	SALIKITI KARUNAKAR	GP FOR SERVICES I V V N NARAYANA RAO GP FOR SCHOOL EDUCATION	GUNTUR
157	WP/25937/2026 IA 1/2026 Suspension Petition	M SHOBA DEVI Vs THE STATE OF ANDHRA PRADESH	POLISETTY BALA VENKATA KOTESWARA RAO	GP FOR SERVICES III	KURNOOL
158	WP/27959/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	MEDAPALLI ANDAL VENKATA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	GP FOR SERVICES III	GUNTUR
159.1,159.2,159.3 along with 159					
159	WP/28063/2026 IA 1/2026 Direction Petition	DR. K.V. SIVA KISHORE Vs THE STATE OF ANDHRA PRADESH	J UGRANARASIMHA	GP FOR SERVICES III KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY)	CHITTOOR
159.1	WP/22540/2026 IA 1/2026 Direction Petition	K MADDILETI Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR HIGHER EDUCATION BATHULA RAJ KIRAN(SC FOR UNIV) D KRISHNA SC FOR JNTU ANANTHAPURAMU M.CHALAPATHI SC For Nagarjuna University	KURNOOL
159.2	WP/28017/2026 IA 1/2026 Direction Petition	PEDDA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	J UGRANARASIMHA	GP FOR SERVICES III O UDAYA KUMAR SC For S K UNIVERSITY	KURNOOL

159.3	WP/28419/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	DR LINGARI RAMA MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	THANDAVA YOGESH	GP FOR SERVICES III D KRISHNA SC FOR JNTU ANANTHAPURAMU	SPS NELLORE
160	WP/28685/2026 IA 1/2026 Direction Petition	MANDADI MANOHAR Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR SERVICES III C	GUNTUR

ADMISSION (UNIVERSITIES)

161	WP/25040/2026 IA 1/2026 Direction Petition	TELIDEVULAPALLI VIMALA Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR SERVICES III CH.U.M.REDDY SC For V.SIMHAPURI UNIVERSITY NLR	SPS NELLORE
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ADMISSION (AGRICULTURE)

162	WP/25871/2026 IA 1/2026 Direction Petition	K SIVA REDDY Vs THE STATE OF ANDHRA PRADESH	CHEJARLA VENKATESWARA RAO	GP FOR SERVICES II	GUNTUR
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ADMISSION (PANCHAYAT RAJ)

163	WP/14009/2026 IA 1/2026 Direction Petition	B.SUMALATHA Vs THE STATE OF ANDHRA PRADESH	KOTHAPALLI AISHWARYA CHOWDARY	GP FOR SERVICES I GP FOR SERVICES I GP FOR SERVICES II	KURNOOL
164	WP/25715/2026 IA 1/2026 Direction Petition	G KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	KONDA SRINIVAS	GP FOR SERVICES III GP FOR SERVICES I	KRISHNA
165	WP/25873/2026 IA 1/2026 Direction Petition	B VEERAJINNAPPA Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES III	CHITTOOR

ADMISSION (CENTRAL GOVT.)

166	WP/19592/2025 IA 1/2025 Direction Petition IA 1/2026 Direction Petition IA 2/2026 Fix an Early Date	DEVADULA RAVI TEJA Vs THE UNION OF INDIA	R S MANIDHAR PINGALI	THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT A V S LAXMI	KURNOOL
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ADMISSION (Finance and Planning)

167	WP/16992/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	B SRINIVASULU REDDY Vs THE STATE OF AP	PEETA RAMAN	GP FOR SERVICES I	PRAKASAM
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ADMISSION (CORPORATION)

168	WP/27724/2025 IA 1/2025 Direction Petition	D MARY MADHAVI Vs THE SENIOR DIVISIONAL MANAGER	HANUMANTHA RAO BACHINA	SANTHI CHANDRA	CHITTOOR
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ADMISSION (WOMEN & CHILD WELFARE)

169	WP/25800/2026 IA 1/2026 Stay Petition	TURRAM UMA PARAVATHI Vs THE STATE OF ANDHRA PRADESH	MUSUDI BABJI	GP FOR SERVICES I	EAST GODAVARI
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FOR COUNTER

170	WP/18679/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	RAMIREDDY VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	YADAVALLI RAMESH	GP FOR SERVICES I	PRAKASAM
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171	WP/34117/2025 IA 1/2025 Direction Petition	S V MOHANA MURALI KRISHNA Vs THE STATE OF AP	D V SASIDHAR	GP FOR SERVICES II PULIPATI RADHIKA	WEST GODAVARI
172	WP/7445/2026 IA 1/2026 Direction Petition	JAMPANI VANI Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES I V V SATISH	PRAKASAM
173	WP/21010/2026 IA 1/2026 Direction Petition	WUNTAKAL RAGHAVENDRA RAO Vs THE STATE OF ANDHRA PRADESH	G SEENA KUMAR	GP FOR SERVICES I GP FOR SERVICES I GP FOR SERVICES II	GUNTUR
174	WP/23077/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	AKULA DINESH Vs THE DISTRICT COORDINATOR OF HOSPITAL SERVICES	G SEENA KUMAR	GP FOR SERVICES I GP FOR SERVICES I	WEST GODAVARI
175	WP/24710/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Stay Petition	K SIVA BHARGAVA RAM Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR SERVICES I	SPS NELLORE
176	WP/24849/2026 IA 1/2026 Direction Petition	N NAGA LALITHA DEVI Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES III	GUNTUR
177	WP/25834/2026 IA 1/2026 Direction Petition	G MALLESWARAMMA Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO	GP FOR SERVICES I	GUNTUR
178	WP/26051/2026 IA 1/2026 Direction Petition	KAMMA RAMESH Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR SERVICES III	PRAKASAM

SPECIALLY MENTIONED CASES

179.1 along with 179

179	WP/18734/2017 IA 1/2017(WPMP 22844/2017) Direction Petition	V. SRINIVASULU SPSR NELLORE DIST Vs PRL. CHIEF SECRETARY AGRL. & COOP DEPT. GUNTUR DIST & 3 OT	O UDAYA KUMAR	N SRIRAM MURTHY YELLA REDDY RAJANALA (SC FOR ANGRAU) GP FOR AGRICULTURE (chief note) CS 07/09	SPS NELLORE
179.1	WP/8175/2025 IA 1/2025 Direction Petition	VALLAM SRINIVASULU Vs THE STATE OF AP	PARICHERLA JAYA SEELA RAO	GP FOR SERVICES II S PRANATHI	SPS NELLORE
180	WP/3379/2025 IA 1/2025 Direction Petition	BONTHU NAVEENA Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES I G SRINIVASULA REDDY (SC FOR ZPP MPP AND GP SERVICES) CS 07/09	KRISHNA
181	WP/9723/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition IA 3/2025 Direction Petition	JAJIMOGGALA SESHU Vs UNION OF INDIA	G V S KISHORE KUMAR	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL) CS 07/09	VISAKHAPATNAM
182	WP/12103/2025 IA 1/2025 Direction Petition	GEESALA VEERA VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES I CS 07/09	EAST GODAVARI

183	WP/13670/2025 IA 1/2025 Direction Petition	V M N SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	V.N.P SAI	GP FOR SERVICES I	ANANTAPUR
184	WP/14786/2025 IA 1/2025 Direction Petition	GUDIKANDULA JAGADEESH Vs HE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES I CS 07/09	KRISHNA
185	WP/20220/2025	BOGGANA GANGADHAR @ GANGADRI Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR SERVICES I GP FOR SERVICES II	ANANTAPUR
186	WP/22559/2025 IA 1/2025 Direction Petition	M. BALAJI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II	WEST GODAVARI
187	WP/28398/2025 IA 1/2025 Direction Petition	YEDLA TATAJI Vs THE STATE OF ANDHRA PRADESH	D V V S S N H BHUJANGA RAO	GP FOR HOME THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT CS 07/09	WEST GODAVARI
188.1,188.2,188.3,188.4,188.5,188.6 along with 188					
188	WP/30368/2025 IA 1/2025 Direction Petition	VELIVELLI PADMAJA Vs THE STATE OF ANDHRA PRADESH	K N VIJAYA LAXMI	GP FOR SERVICES II CS 07/09	GUNTUR
188.1	WP/30033/2025 IA 1/2025 Direction Petition	G. VARA PRASADA RAO Vs THE STATE OF A.P	K N VIJAYA LAXMI	GP FOR SERVICES II	KURNOOL
188.2	WP/30256/2025 IA 1/2025 Direction Petition	DESAI ABDULLA BASHA Vs THE STATE OF ANDHRA PRADESH	K N VIJAYA LAXMI	GP FOR SERVICES II	KURNOOL
188.3	WP/30789/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	K VISHNU CHAKRAM Vs THE STATE OF ANDHRA PRADESH	K N VIJAYA LAXMI	GP FOR SERVICES II GP FOR SCHOOL EDUCATION	EAST GODAVARI
188.4	WP/30936/2025 IA 1/2025 Direction Petition	P PADMA Vs THE STATE OF ANDHRA PRADESH	K N VIJAYA LAXMI	GP FOR SERVICES II	KRISHNA
188.5	WP/31235/2025 IA 1/2025 Direction Petition	GUNTUR TAGORE Vs THE STATE OF AP	K N VIJAYA LAXMI	GP FOR SERVICES II	GUNTUR
188.6	WP/31939/2025 IA 1/2025 Direction Petition	N SWAMY DAS Vs THE STATE OF ANDHRA PRADESH	K N VIJAYA LAXMI	GP FOR SERVICES II	YSR KADAPA
189	WP/30956/2025 IA 1/2025 Direction Petition	N THIRUMALESH Vs THE STATE OF AP	C SUBODH	GP FOR SERVICES I CS 07/09	CHITTOOR
190	WP/35103/2025 IA 1/2025 Direction Petition	PANDRANGI LAKSHMI Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES I CS 07/09	VIZIANAGARAM
191	WP/2474/2026 IA 1/2026 Leave Petition	S SATYANARAYANA Vs THE STATE OF AP	P V RAMANA	GP FOR SERVICES II CS 07/09	VISAKHAPATNAM

192	WP/3013/2026 IA 1/2026 Direction Petition	RAATNALA VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	B CHANDRA SHEKHAR	GP FOR PANCHAYAT RAJ RURAL DEV CS 07/09	WEST GODAVARI
193	WP/3548/2026 IA 1/2026 Direction Petition	B NAGAMANI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA
194	WP/3808/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	KALYANAM VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	EATHAKOTA VENKATA RAO	GP FOR SERVICES I GP FOR SERVICES IV CS 07/09	WEST GODAVARI
195	WP/6204/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	BALA KRISHNA IRADALA Vs THE UNION OF INDIA	A SREEDHAR	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL) CS 07/09	VISAKHAPATNAM
196	WP/6516/2026 IA 1/2026 Direction Petition	A.V.NAGESWARA RAO Vs THE CENTRAL BANK OF INDIA	MANOJ KUMAR BETHAPUDI	PRAKASAM REDDY D CS 07/09	WEST GODAVARI
197	WP/7169/2026 IA 1/2026 Direction Petition	K VENKATESWARLU Vs THE ANDHRA PRADESH GRAMEENA BANK	PAMARTHY RATHNAKAR	RANGA SURYA PRAKASH RAO KOLA CS 07/09	SPS NELLORE
198	WP/8425/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition	MADDULOORI BRAHMAIAH Vs THE STATE OF ANDHRA PRADESH	CH VEDAVANI	GP FOR SERVICES I Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats CS 07/09	SPS NELLORE
199	WP/13919/2026 IA 1/2026 Direction Petition IA 2/2026 For Being Mentioned	KODI ROHITH Vs THE STATE OF ANDHRA PRADESH	MAMIDI VAIBHAV RAJ	GP FOR SERVICES I CS 07/09	SRIKAKULAM
200	WP/16289/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	BOLLY RAMA LAKSHMI Vs THE STATE OF AP	M SOLOMON RAJU	GP FOR SERVICES III CS 07/09	KURNOOL
201	WP/17167/2026 IA 1/2026 Suspension Petition	MS. CHINTAPARTHI CHANDANA Vs THE ASSISTANT GENERAL MANAGER (HRM)	P SARASWATHI	HEMANTH KUMAR VEMURI CS 07/09	CHITTOOR
202	WP/17291/2026	M A J M SINGH Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR SERVICES I C	WEST GODAVARI
203	WP/19336/2026 IA 1/2026 Suspension Petition	S RAMU Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES III CS 07/09	CHITTOOR
204	WP/19340/2026 IA 1/2026 Stay Petition	H. AMNDATHI Vs THE STATE OF ANDHRA PRADESH	TRIMOORTHY K G	GP FOR SERVICES I CS 07/09	ANANTAPUR
205	WP/25925/2026 IA 1/2026 Suspension Petition	KALINGIRI SANTHI Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES II	KRISHNA

206	WP/26080/2026 IA 1/2026 Direction Petition IA 2/2026 Additional Material Petition	DR. S. KISHORE Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SERVICES III O UDAYA KUMAR SC For S K UNIVERSITY CH.U.M.REDDY SC For V.SIMHAPURI UNIVERSITY NLR B SUDHAKAR KUMAR SC For KRISHNA UNIVERSITY MTM M.CHALAPATHI SC For Nagarjuna University	CHITTOOR
<u>INTERLOCUTORY</u>					
207	WP/25801/2026 IA 1/2026 Direction Petition	A SESHAGIRI RAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES IV GP FOR SERVICES I	SPS NELLORE
<u>ADMISSION (REVENUE)</u>					
208	WP/20794/2020 IA 1/2020 Direction Petition IA 1/2026 Implead Petition	CHENNAREDDY MADHUSUDHAN REDDY Vs THE STATE OF ANDHRA PRADESH	SAZID KALLUR	GP FOR REVENUE GP FOR HOME S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Karri kalyan Durga Prasad SC FOR TUDA B VASANTHA LAKSHMI GP FOR REGISTRATION AND STAMPS NS	CHITTOOR
209	WP/23616/2020 IA 1/2020 Direction Petition	RAVADA CHIRANJEEVI RAO Vs THE STATE OF AP	CHETLURU SREENIVAS	GP FOR REVENUE M L ALI K RATHANGA PANI REDDY NS	KRISHNA
210.1 along with 210					
210	WP/5577/2021 IA 1/2021 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	THE TRUST ASSOCIATION OF CBCNC THROUGH CHAIRMAN Vs STATE OF ANDHRA PRADESH THROUGH ITS PRI. SECRETARY	V S R ANJANEYALU	GP FOR REVENUE MADHAVA RAO NALLURI GP FOR SOCIAL WELFARE (AP) HCJ NOTE NS	SRIKAKULAM
210.1	WP/19045/2014 IA 2/2014(WPMP 49455/2014) Implead Petition IA 1/2021 Direction Petition	THE TRUST ASSOCIATION OF CBCNC Vs THE STATE OF ANDHRA PRADESH	AKA VENKATARAMANA	GP FOR REVENUE (AP) K SAI KRISHNA MOHAN RAO	SRIKAKULAM
211.1 along with 211					
211	WP/7900/2021 IA 1/2021 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 L R Petition	SMT.KAMBAGOUNI SANJAMMA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR MUNICIPAL ADMN URBAN DEV Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR LAND ACQUISITION GP FOR REVENUE (HCJ NOTE) NS	KURNOOL
211.1	WP/17182/2022 IA 1/2022 Direction Petition	KAMBAGOUNI MURALI MOHAN Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEKHAR	GP FOR MUNICIPAL ADMN URBAN DEV Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR MED HEALTH AND FAMILY WELFARE	KURNOOL
212	WP/283/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition	K JAGADEESH KUMAR Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	GP FOR REVENUE L V S NAGARAJU NS	KURNOOL

213.1 along with 213

213	WP/16248/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition	BHUPATHI MOUNIKA Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR REVENUE RAJA SEKHAR SYKAM GP FOR ASSIGNMENT (AP) NS	KRISHNA
213.1	WP/17781/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	SIVAKOTI MADHAVI Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR REVENUE GP FOR ASSIGNMENT (AP)	KRISHNA
214	WP/19057/2022 IA 1/2022 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	PANUGANTI VENKATA KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR REVENUE G L NAGESWAR RAO GP FOR ASSIGNMENT NS	PRAKASAM
215	WP/22160/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 3/2022 Vacate Stay Petition	K SURENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	A CHANDRAIH NAIDU	GP FOR REVENUE GP FOR HOME T BALAJI GP FOR ASSIGNMENT (AP) NS	CHITTOOR
216	WP/24301/2022 IA 1/2022 Direction Petition	CHENNURU VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	V SUDHAKAR REDDY	GP FOR REVENUE NS	SPS NELLORE
217	WP/33420/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	PILLAGURIVIGARI RAMA CHANDRAIAH Vs THE STATE OF AP	KALEEMULLA S	GP FOR REVENUE V RAGHU NS	YSR KADAPA
218	WP/35582/2022 IA 1/2022 Direction Petition	MUNDLAMURIVENKATES WARLU Vs STATE OF ANDHRA PRADESH	SRIDHAR TUMMALAPUDI	GP FOR REVENUE Alapati Vivekananda NS	GUNTUR
219	WP/36509/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	VIDADALA BHOGISWAR REDDY Vs THE STATE OF ANDHRA PRADESH	KOLLURI ARJUN CHOWDARY	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) NS	CHITTOOR
220	WP/39212/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Extension Petition IA 3/2023 Vacate Stay Petition IA 1/2025 Extension Petition	SUDHA VISWANATHA REDDY Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) GP FOR ASSIGNMENT (AP) NS	YSR KADAPA
221	WP/40357/2022 IA 1/2022 Direction Petition	DAGGU NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	SHAIK KARIMULLA	GP FOR REVENUE Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REGISTRATION AND STAMPS NS	GUNTUR

222	WP/40725/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Miscellaneous Petition	P REDDEMMA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE . GP FOR REVENUE DHARANI KUMAR B NS	YSR KADAPA
<u>ADMISSION (STAMPS AND REGISTRATION)</u>					
223	WP/15774/2021 IA 1/2021 Direction Petition IA 1/2022 Permission Petition IA 1/2026 Leave Petition	AVULA GOPAL REDDY Vs THE STATE OF ANDHRA PRADESH	D KISHORE KUMAR	GP FOR REVENUE P LAKSHMI NARAYANA SPL.PUBLIC PROSECUTOR FOR CID GP FOR REGISTRATION AND STAMPS NS	CHITTOOR
224	WP/18435/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Vacate Stay Petition	STATE BANK OF INDIA Vs THE STATE OF ANDHRA PRADESH	S SATYANARAYANA MOORTHY	GP FOR REGISTRATION AND STAMPS (AP) K RATHANGA PANI REDDY NS	KRISHNA
<u>ADMISSION (REVENUE-LA)</u>					
225	WP/21999/2020 IA 1/2020 Direction Petition IA 1/2022 Additional Material Petition	PADALA VARALAXMI Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	CH VIDYASAGAR GP FOR LAND ACQUISITION NS	WEST GODAVARI
226.1 along with 226					
226	WP/4722/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Implead Petition IA 4/2023 Leave Petition	KOLA KSHEERA SAGAR REDDY Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR LAND ACQUISITION GHANTA SRIDHAR GP FOR LAND ACQUISITION (AP) (HCJ NOTE) NS	EAST GODAVARI
226.1	WP/14058/2023 IA 1/2023 Suspension Petition IA 2/2023 For Being Mentioned	DUDDUKURI LAKSHMINARAYANA Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR HOME SREEDHAR VALIVETI GP FOR REVENUE M P KASHYAP P PRABHAKAR RAO	EAST GODAVARI
227.1 along with 227					
227	WP/35448/2022 IA 1/2022 Direction Petition	DUDDUGUNTA NAROTTAMA REDDY Vs THE STATE OF ANDHRA PRADESH	CHETLURU SREENIVAS	GP FOR LAND ACQUISITION NS	SPS NELLORE
227.1	WP/26843/2021 IA 1/2021 Direction Petition	TALLAPALLI VARADHA REDDY Vs THE SPECIAL DEPUTY COLLECTOR (LA)	CHETLURU SREENIVAS	GP FOR LAND ACQUISITION	SPS NELLORE
<u>INTERLOCUTORY(REVENUE)</u>					
228	WP/6852/2020 IA 1/2020 Direction Petition IA 1/2025 Direction Petition	SURI PRABHAKARA SASTRY Vs THE GOVERNMENT OF ANDHRA PRADESH	V V PRABHAKARA RAO	GP FOR REVENUE (AP) NS	KRISHNA

229	WP/19328/2020 IA 1/2020 Direction Petition IA 1/2021 Fix an Early Date IA 3/2023 Additional Material Petition IA 4/2023 Miscellaneous Petition IA 1/2024 Permission Petition	D BHUSHANAMMA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR REVENUE DEVI PRASAD MANGALAPURI NS	CHITTOOR
230	WP/27197/2021 IA 1/2021-Direction Petition IA 1/2022-Vacate Stay Petition	SUNKAVALLI SURYA VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	GP FOR REVENUE KONEY SATYANANDA RAO NS	EAST GODAVARI